Government have taken care and will take care, to see that unreasonable disparities are avoided in the wage structure as between different enterprises in the same industry or region and as between public enterprises on the one hand and Government Departments on the other, especially in comparative levels, wherever comparability could be established.

> Kates of interest charged by the Nationalised Banks from various

•347. SHRI GURUDEV GUPTA; SHRI ARVIND GANESH KIILKARNI; SHRIMATI LEELA DAMO-DARA MENON; SHRIMATI USH1 KHAN;

Will the Minister of FINANCE be pleased to state:

(a) the effective ratej of interest urged by the nationalised banks from the following sectors for pledge/ hypothecation and pledge credit as on ihe 31st March, 1978: -

- (i) Industries registered under DGTD.
- (ii) Priority sectors exports)/ socially important.
 - (iii) Small Scale Sector, and
- (iv) Agricultural sector at Apex/ District/Society level;
- (b) whether the nationalised banks charge uniform rates of interest and whether the procedure of adding interest to capital every month or every three months in uniformly adopted; and
- (c) whether there is any proposal under Government's consideration to review the interest rate structure and to make it more rational?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b) A Statement is laid on the Table of the House.

(c) The interest rate structure of the banks is a part of the over-all credit policy of the Government and is kept under constant review.

Statement

The lending rates of Scheduled Commercial Banks which are kept under constant review, have been recally revised downwards. These revised rates came into effect from 1st March, 1978 and are as follows :-

1. Mix mum Landing Rate on Advances .- The maximum rate of interes I chargeable by Banks on short period advances (without prejudice to penal charges) will be as f ollows:

ż.	Banks with Dennucl	and Time I	Liabilit	ies of	- N	٠,	ا	Rate prior to March 1, 78	New rates
(a) (b) (c)	Over Rs. 50 crores at Between Rs. 25 crores Below Rs. 25 crores	an I Rs. 50 c		•	de India			Per cent 16/1/2 17/1/2 No ceiling	Per cent 15 15 16
	Term loans	Signal Communication of the Co	••• •		in and	≟à ∀	arri.	Rates prior to March 1, 1978	New rates
		-				<u>.</u>	م م	Per cen	t Per cen
(d)	Term loans of not les		• •	•	•	•	priority	12.20	12.20
-ছ (১) জন জিলাস	Term loans of not les (i) Between 3 a (ii) Above 7 yea	nd 7 years	s for all	other p	urposes.	•	•	. 14.00	

<u></u>	anks with Demand and Time Liabilities of	•	- y	p	Rate rior to farch 1,	New rate
	Concessional Ceiling Rates				Per cer	t Perce
(A)	Term leans of not less than three years to the small scale units	specified	l categor	ri c s of		1111
į Β)	Term loans of not less than three years granted of minor irrigation and land development.	l to farme	rs for p	urpose	3	10-50
(C)	Term loans of not less than three years grante find purposes as defined by ARDC .	d to farm	ers for c	liversi-		1110
(D)	Direct individual loans to small farmers no whether extended as short, medium or long to			2,500/ ·	•	11.0
Food	Credit	Rates pr	ior to M		Ne	w Rates
	to the Robert Control of the Section	,	Per cent		٠,¿	Per cent
	•		12		1.	11
•	Credit: Pre-shipment credit: 11 and 13 per cent (According	7	12	eriod)	•	11
•		τ ding to sp	12 ecified p	,	•	
•	Pre-shipment credit: 11 and 13 per cent (Accord	τ ding to sp	12 ecified p	,	•	
Prim	Pre-shipment credit: 11 and 13 per cent (Accor Post-shipment credit: 8 and 11 per cent (Accor	τ ding to sp	12 ecified p	,	•	11
Prim	Pre-shipment credit: 11 and 13 per cent (According Post-shipment credit: 8 and 11 per cent (According Agricultural Gredit Societies:	Tding to spe	12 ecified p	,	•	. 10%
Primi	Pre-shipment credit: 11 and 13 per cent (According to Agricultural Credit Societies: Short Term	ding to speding to spe	ecified p	,	•	- 1 d
Prim:	Pre-shipment credit: 11 and 13 per cent (According to Agricultural Gredit Societies: Short Term To societies with business less than Rs. 2 lakks	ding to speding to spe	ecified p	,	•	. 10%
Prim:	Pre-shipment credit: 11 and 13 per cent (According Agricultural Credit: 8 and 11 per cent (According Agricultural Credit Societies: Short Term To societies with business less than Rs. 2 lakhs To societies with business over Rs. 2 takhs during	ding to speding to spe	ecified p	,	•	. 10%
Primi M	Pre-shipment credit: 11 and 13 per cent (According to Agricultural Credit: 8 and 11 per cent (According Agricultural Credit Societies: Short Term To societies with business less than Rs. 2 lakhs To societies with business over Rs. 2 takhs during the societies without full time paid Secretary	ding to speding to spe	ecified p	,	•	. 10%
Prim:	Pre-shipment credit: 11 and 13 per cent (According Post-shipment credit: 8 and 11 per cent (According Agricultural Gredit Societies: Short Term To societies with business less than Rs. 2 lakhs To societies with business over Rs. 2 lakhs during To societies without full time paid Secretary Indian term Loans	ding to speding to spe	ecified p	,	•	. 10%
Prima M M Fai	Pre-shipment credit: 11 and 13 per cent (According Agricultural Credit: 8 and 11 per cent (According Agricultural Credit Societies: Short Term To societies with business less than Rs. 2 lakhs To societies with business over Rs. 2 lakhs during To societies without full time paid Secretary Indium term Loans Edium term advances by banks to societies.	ding to speding to speding to speding to speding to speding previous	ecified p	,	•	. 10%

Builts have been a bright that for purposes of compounding the rests shall be quarterly of longer.

Difficulties faced by tourists at **the** Srinagar Airport

*34\$. SHRI S. K. VAISHAM-PAYEN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

fa) whether it is a fact 'hat tourists visiting Kashmir have to face a lot of inconvenience in securing booking clearance, etc., at the Srinagar airport as reported in the Times of India of the 28th May, 1978; and

(b) if so, what steps Government have taken to remedy the situation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) Indian Airlines are operating 3 Boeing 737 flights and one HS 748 flight Jto Srinagar and the regular traffic demand between Delhi and Srinagar could be adequately met by these services. There is, however, a holiday rush in May-June when passengers do face difficulties in securing reservations. To meet such situations